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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1547/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: JMC Projects (India) Ltd.
V/s
Larsen & Toubro

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
5	RASHID BOATWALLA A/W LIPSA UNADKAT I/B MANILAL KHER AMBALAL & CO.	ADVOCATE FOR RESPONDENT.	(Lkn)
	Vikash Kumar Rufusraj Pahi	Advocate for Applicant	

ORDER

CP No. 1547/I&BP/CLB/MB/MAH/2017

At request of the Petitioner, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)